

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWER TO QUESTIONS

Purchase of AN-28 aircraft by Vayudoot

*361. SHRI AJIT P.K. JOGI:

SHRI CHHOTUBHAI PATEL:

Will the Minister of CIVIL AVIATION be please to state:

(a) whether Vayudoot has decided to purchase AN-28 aircraft to replace the unsafe Dornier aircraft as reported recently in some newspapers;

(b) if so, by when all the Dornier aircrafts are likely to be replaced;

(c) whether any study has been made of the relative merits and demerits of these two types of aircrafts; and

(d) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

(c) and (d) According to an evaluation, the AN-28 aircraft did not compare favourably with the Dornier aircraft on techno-economic parameters.

तरलीकृत पेट्रोलियम गैस वितरकों की मांगें

*364 श्री राम नरेश यादव: क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 16 मई, 1990 के "ट्रिब्यून" में "एल० पी० जी० डिस्ट्रीब्यूटर्स नोटिस टू आई० ओ० सी०" शीर्षक के अंतर्गत प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या सरकार ने इन वितरकों की मांगों पर विचार किया है और उनके प्रतिनिधियों के साथ भी इस पर चर्चा की है;

(ग) यदि हां, तो कब और इसके क्या परिणाम रहे, और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

पेट्रोलियम और रसायन मंत्री (श्री एम० एस० गुरुपादस्वामी): (क) जी, हां। समाचार पत्र में बताये गये अनुसार ही "आल इंडिया एल० पी० जी० डिस्ट्रीब्यूटर्स फेडरेशन" से एल० पी० जी० सिलिंडरों की दुलाई की दरों में वृद्धि करने के संबंध में इंडियन आयल कारपोरेशन को ऐसी कोई औपचारिक नोटिस नहीं मिली है।

(ख) जी, नहीं।

(ग) और (घ) प्रश्न नहीं उठते।

Dumping of Medical Waste

*368. KUMARI SAYEEDA KHATUN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that medical waste for the Central Government hospitals/clinics and CGHS dispensaries is dumped with other wastes;

(b) if so, whether the waste is processed and made non-toxic before dumping;

(c) whether complaints have come from Junior Doctors' Associations or Environmental Groups about the hazards of medical wastes;

(d) whether directives on disposal of medical wastes were communicated by WHO to his Ministry.

(e) whether any communication from the Ministry of Environment and Forests was also received on the subject; and

(f) if the reply to parts (c), (d) and (e) be in the affirmative, action taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Non-toxic waste from Central Government hospitals is disposed of along with municipal waste. Toxic waste (including toxic biological laboratory waste) is disposed of by burning in incinerators in Central Government hospitals. So far as CGHS dispensaries are concerned, they do not have any medical waste which is considered as toxic and is generally disposed of either by burning or disposing it of as municipal waste.

(c) The Resident Doctors' Association (All India Institute of Medical Sciences) had written to Government regarding precautions in the disposal of bodies of AIDS patients.

(d) and (e) World Health Organization has published a report containing guidelines for disposal of medical waste, based on which the Bureau of Indian